

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 254 of 2012**

**Dated : 29<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)**

**Versus**

**H.P. State Electricity Board Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Pawan Upadhyay  
Mr. Kaustuv P. Pathak

Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-1

**ORDER**

We have heard the learned Counsel for the parties.

Both the parties are directed to file their respective comprehensive written submissions on or before 15.11.2013 after serving copies on the other side.

Post the matter for reporting compliance on **18<sup>th</sup> November, 2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

js/vt